

**NOTIFICATION BY THE HIGH COURT OF GUJARAT, AT AHMEDABAD**  
(For insertion in the Gujarat Government Gazette, Part - I, Central Section)

As already notified under this High Court Notification No.C/2101/2026 dated 05.02.2026, the High Court will remain closed for **Summer Vacation**, 2026 i.e. from Monday, May 11, 2026 to Sunday, June 07, 2026 (Both days inclusive).

The arrangement of Judicial work during the Summer Vacation shall be as under:-

| From 09.05.2026 TO 17.05.2026<br>(Lordships' will be available in the Court for the Period<br><b>from : 11.05.2026 to 15.05.2026, between 09.00 to 12.00 Noon.</b> ) |                                                                                                                              |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|
| CORAM                                                                                                                                                                | BUSINESS                                                                                                                     |
| Honourable Mr. Justice Maulik J. Shelat                                                                                                                              | <b>Criminal Matters</b><br>All Criminal Matters (other than Bail).<br>On Holidays/Public Holidays including<br>Bail matters. |
| Honourable Mr. Justice Mool Chand Tyagi                                                                                                                              | <b>Civil Matters</b>                                                                                                         |

| Lordships' will be available in the Court for the <b>Court working days i.e.</b><br><b>from 11.05.2026 to 15.05.2026</b> , between 09.00 A.M. to 12.00 Noon. |                                                                                                                                                       |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------|
| CORAM                                                                                                                                                        | BUSINESS                                                                                                                                              |
| Honourable Mr. Justice Hasmukh D.Suthar                                                                                                                      | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"A" to "J"</b>                                                  |
| Honourable Mr. Justice Utkarsh Thakorbhai Desai                                                                                                              | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"K" to "V"</b> including category <b>"Outside of Gujarat"</b> . |



| <p>From 18.05.2026 to 24.05.2026</p> <p>(Lordships' will be available in the Court for the Period<br/> <b>from : 18.05.2026 to 22.05.2026, between 09.00 to 12.00 Noon.</b>)</p> |                                                                                                                              |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|
| <b>CORAM</b>                                                                                                                                                                     | <b>BUSINESS</b>                                                                                                              |
| Honourable Mr. Justice Vimal K. Vyas                                                                                                                                             | <b>Criminal Matters</b><br>All Criminal Matters (other than Bail).<br>On Holidays/Public Holidays<br>including Bail matters. |
| Honourable Mr. Justice R. T. Vachhani                                                                                                                                            | <b>Civil Matters</b>                                                                                                         |

| <p>Lordships' will be available in the Court for the <b>Court working days i.e. from 18.05.2026 to 22.05.2026, between 09.00 A.M. to 12.00 Noon.</b></p> |                                                                                                                                               |
|----------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|
| <b>CORAM</b>                                                                                                                                             | <b>BUSINESS</b>                                                                                                                               |
| Honourable Mr. Justice Nirzar S.Desai                                                                                                                    | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"A" to "J"</b>                                          |
| Honourable Mr. Justice Niral R.Mehta                                                                                                                     | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"K" to "V"</b> including category "Outside of Gujarat". |

| <p>From 25.05.2026 TO 31.05.2026</p> <p>(Lordships' will be available in the Court for the Period<br/> <b>From : 25.05.2026,26.05.2026 &amp; 28.05.2026, 29.05.2026 between 09.00 to 12.00 Noon.</b>)</p> |                                                                                                                              |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|
| <b>CORAM</b>                                                                                                                                                                                              | <b>BUSINESS</b>                                                                                                              |
| Honourable Mr. Justice D. N. Ray                                                                                                                                                                          | <b>Criminal Matters</b><br>All Criminal Matters (other than Bail).<br>On Holidays/Public Holidays<br>including Bail matters. |
| Honourable Mr. Justice J. L. Odedra                                                                                                                                                                       | <b>Civil Matters</b>                                                                                                         |



Lordships' will be available in the Court for the **Court working days i.e. from 25.05.2026, 26.05.2026 & 28.05.2026, 29.05.2026, between 09.00 A.M. to 12.00 Noon.**

| <b>CORAM</b>                          | <b>BUSINESS</b>                                                                                                                               |
|---------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|
| Honourable Mr. Justice Nirzar S.Desai | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"A" to "J"</b>                                          |
| Honourable Mrs. Justice M. K. Thakker | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"K" to "V"</b> including category "Outside of Gujarat". |

From 01.06.2026 TO 07.06.2026  
(Lordships' will be available in the Court for the Period  
**From : 01.06.2026 to 05.06.2026 between 09.00 to 12.00 Noon.)**

| <b>CORAM</b>                         | <b>BUSINESS</b>                                                                                                          |
|--------------------------------------|--------------------------------------------------------------------------------------------------------------------------|
| Honourable Mr. Justice L. S. Pirzada | <b>Civil Matters</b>                                                                                                     |
| Honourable Mr. Justice P. M. Raval   | <b>Criminal Matters</b><br>All Criminal Matters(other than Bail).<br>On Holidays/Public Holidays including Bail matters. |

Lordships' will be available in the Court for the **Court working days i.e. from 01.06.2026 to 05.06.2026, between 09.00 A.M. to 12.00 Noon.**

| <b>CORAM</b>                               | <b>BUSINESS</b>                                                                                                                               |
|--------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|
| Honourable Mr. Justice Ilesh J.Vora        | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"A" to "J"</b> .                                        |
| Honourable Ms. Justice Vaibhavi D.Nanavati | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"K" to "V"</b> including category "Outside of Gujarat". |





- (i) During Summer Vacation, the Division Bench matters will also be taken up by Honourable Single Judge for notice and ad-interim relief, but final disposal will not be made without placing the matter before Division Bench. However, If any urgent Division Bench's matter, wherein final disposal is required as per Judicial Order passed by the Honourable Single judge of the Vacation Court, the matter will be listed by comprising **from the one of the Senior Most Judge of the Vacation Judge(s) available during those days**, as mentioned in the Notification.
- (ii) Temporary Bail matters of Division Bench of an emergent nature may also be decided by the Honourable Single Judge during Summer Vacation.
- (iii) Ld. Advocates/Party-in-person shall utilize the Portal of Online Request for Early Listing of pending matters during the period from 11.05.2026 to 07.06.2026, on Court working days, between 6:00 A.M. to 8:00 A.M., on the same conditions which are mentioned in the User Guide - Online Request for Early Listing of matters dated 01.09.2023.
- (iv) For urgent circulation of fresh matters, Ld. Advocates/ Party-in-person shall make mention before the Honourable Judges having entrusted to act as Vacation Judge respectively for Civil and Criminal (except bail matters of all category) business as the case may be, on Court working days and even during Saturdays and Sundays including the closed holidays and it is for that Honourable Judge to decide whether the matter pressed/mentioned before His Lordship is urgent or not.
- (v) All freshly filed Bail matters shall be listed before the Vacation Benches directly without raising issue of urgency.
- (vi) In all Bail matters, 48 hours notice in the case of matters from outside the local limits of Ahmedabad City and 24 hours notice in case of matters from Ahmedabad City should be given to the Government Pleaders/Public Prosecutors.
- (vii) **There will be no sitting on Saturday, Sunday and closed Holidays.**
- (viii) The Registry will remain open from 08.00 A.M. to 01.00 P.M. Only the work of an urgent nature in vacation will be received by the Registry up to 11.00 A.M.. Only those urgent matters will be listed before the concerned Vacation Judge which are permitted to be listed by the concerned Honourable Vacation Judge. The office will remain closed on all Saturdays, Sundays and Holidays.



**By order of the Hon'ble Chief Justice**

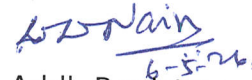
Date : 06/05/2026

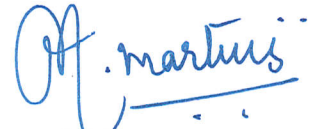
  
Registrar (Judicial)

**Copy forwarded with compliments, for information to: -**

1. The Registrar General, High Court of Gujarat, Sola, Ahmedabad.
2. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar.
3. The Advocate General, High Court of Gujarat, Ahmedabad.
4. The Government Pleader, High Court of Gujarat, Ahmedabad.
5. The Public Prosecutor, High Court of Gujarat, Ahmedabad.
6. The President, Gujarat High Court Advocates' Association, Ahmedabad.
7. The Secretary, Bar Council of Gujarat, Ahmedabad by Email.
8. The Principal Judge, City Civil Court, Ahmedabad by Email.
9. All Principal District Judges of the State by Email.
10. All Principal Judges of the Family Courts by Email.
11. The Chief Judge, Small Causes Court, Ahmedabad by Email.
12. The Chief Metropolitan Magistrate, Ahmedabad by Email.
13. The President, Industrial Court, Ahmedabad by Email.
14. The Manager, Government Central Press, Gandhinagar.

**High Court of Gujarat,  
Ahmedabad 380060  
Date: 06/05/2026**

  
Addl. Registrar  
(Criminal)

  
Addl. Registrar  
(Civil)

## : NOTICE :

**Read:-The Notification of the Registrar General of the Honourable High Court of Gujarat, at Ahmedabad, Notification No. C/2101/2026, dated 05.02.2026.**

The arrangement for attending urgent Judicial work during the period of **Summer Vacation-2026** from Monday, May 11, 2026 to Sunday, June 07, 2026 (Both days inclusive), shall be as under: -

(Preceding and Succeeding Saturdays, Sundays, and Holidays shall form part of Vacation.)

| From 09.05.2026 to 17.05.2026                                                                                                          |                                                                                                                           |                                                            |
|----------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|
| Lordships' will be available in the Court for the Period from <b>11.05.2026 TO 15.05.2026</b> between <b>09.00 A.M. to 12.00 NOON.</b> |                                                                                                                           |                                                            |
| CORAM                                                                                                                                  | Nature of Business                                                                                                        | Name and Mobile Number of Court Master/Assistant Registrar |
| Honourable Mr. Justice Maulik J. Shelat                                                                                                | <b>Criminal Matters</b><br>All Criminal Matters (other than Bail).<br>On Holidays/Public Holidays including Bail matters. | Mrs. Bindu V. Acharya<br>(Mobile - 9723814430)             |
| Honourable Mr. Justice Mool Chand Tyagi                                                                                                | <b>Civil Matters</b>                                                                                                      | MR.D.B.Barot<br>(Mobile - 98246 22218)                     |

| Lordships' will be available in the Court for the <b>Court working days i.e. from 11.05.2026 to 15.05.2026</b> , between 09.00 A.M. to 12.00 Noon. |                                                                                                                                               |                                        |
|----------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------|
| CORAM                                                                                                                                              | Nature of Business                                                                                                                            | Name and Mobile Number of Court Master |
| Honourable Mr. Justice Hasmukh D. Suthar                                                                                                           | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"A" to "J"</b>                                          | Mr.T.A.Qureshi<br>(Mob:94265 41836)    |
| Honourable Mr. Justice Utkarsh Thakorbbhai Desai                                                                                                   | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"K" to "V"</b> including category "Outside of Gujarat". | Mr.D.M.Sisodiya<br>(Mob:94287 33584)   |



From 18.05.2026 to 24.05.2026

(Lordships' will be available in the Court for the Period from **18.05.2026 TO 22.05.2026 between 09.00 A.M. to 12.00 NOON.**)

| <b>CORAM</b>                          | <b>Nature of Business</b>                                                                                                 | <b>Name and Mobile Number of Court Master/Assistant Registrar</b> |
|---------------------------------------|---------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| Honourable Mr. Justice Vimal K. Vyas  | <b>Criminal Matters</b><br>All Criminal Matters (other than Bail).<br>On Holidays/Public Holidays including Bail matters. | Mr.A.M.Shaikh<br>(Mobile - 97256 07275)                           |
| Honourable Mr. Justice R. T. Vachhani | <b>Civil Matters</b>                                                                                                      | Mr. Manish Vyas<br>(Mobile-8259 90571)                            |

Lordships' will be available in the Court for the Period from **18.05.2026 TO 22.05.2026 between 09.00 A.M. to 12.00 NOON.**

| <b>CORAM</b>                          | <b>Nature of Business</b>                                                                                                                     | <b>Name and Mobile Number of Court Master/Assistant Registrar</b> |
|---------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| Honourable Mr. Justice Nirzar S.Desai | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"A" to "J"</b> .                                        | Mr.A.R.Patel<br>(Mobile -98793 41169)                             |
| Honourable Mr. Justice Niral R.Mehta  | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"K" to "V"</b> including category of "Outside Gujarat". | Mr.A.R.Jatila<br>(Mobile -70166 30063)                            |



From 25.05.2026 TO 31.05.2026

(Lordships' will be available in the Court for the Period from **25.05.2026, 26.05.2026 & 28.05.2026, 29.05.2026 between 09.00 to 12.00 Noon.**)

| <b>CORAM</b>                        | <b>Nature of Business</b>                                                                                                 | <b>Name and Mobile Number of Court Master/Assistant Registrar</b> |
|-------------------------------------|---------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| Honourable Mr. Justice D. N. Ray    | <b>Criminal Matters</b><br>All Criminal Matters (other than Bail).<br>On Holidays/Public Holidays including Bail matters. | MR. M.N. QURESHI<br>(Mobile No. 98250 91463)                      |
| Honourable Mr. Justice J. L. Odedra | <b>Civil Matters</b>                                                                                                      | Mr. Bipin Upadhyay<br>(Mobile -80005 66230)                       |

Lordships' will be available in the Court for the Period from **25.05.2026, 26.05.2026 & 28.05.2026, 29.05.2026 between 09.00 to 12.00 Noon.**)

| <b>CORAM</b>                           | <b>Nature of Business</b>                                                                                                                        | <b>Name and Mobile Number of Court Master/Assistant Registrar</b> |
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| Honourable Mr. Justice Nirzar S. Desai | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"A" to "J"</b> .                                           | Mr. A.R. Patel<br>(Mobile -98793 41169)                           |
| Honourable Mrs. Justice M. K. Thakker  | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"K" to "V"</b> including category of "Outside of Gujarat". | Mrs. Priti Patel<br>(Mobile- 98256 77859)                         |





From 01.06.2026 to 07.06.2026

(Lordships' will be available in the Court for the Period from **01.06.2026 to 05.06.2026 between 09.00 A.M. to 12.00 NOON.**)

| <b>CORAM</b>                         | <b>Nature of Business</b>                                                                                                 | <b>Name and Mobile Number of Court Master/Assistant Registrar</b> |
|--------------------------------------|---------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| Honourable Mr. Justice L. S. Pirzada | <b>Civil Matters</b>                                                                                                      | Mr.Manish Prajapati<br>(Mobile -96625 36534)                      |
| Honourable Mr. Justice P. M. Raval   | <b>Criminal Matters</b><br>All Criminal Matters (other than Bail).<br>On Holidays/Public Holidays including Bail matters. | Mr.Vasant R.Jani<br>(Mobile -74900 41199)                         |

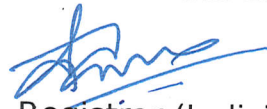
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| <b>CORAM</b>                               | <b>Nature of Business</b>                                                                                                                     | <b>Name and Mobile Number of Court Master/Assistant Registrar</b> |
|--------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|
| Honourable Mr. Justice Ilesh J.Vora        | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"A" to "J"</b>                                          | Mrs. Piyusha Vaghela<br>Mobile - 98799 57740                      |
| Honourable Mr. Justice Vaibhavi D.Nanavati | All Criminal Bail matters arising from the Districts, in the Alphabetical order of <b>"K" to "V"</b> including category "Outside of Gujarat". | Mr.Fahim Shaikh<br>Mobile - 97256 07270                           |



- (i) During Summer Vacation, the Division Bench matters will also be taken up by Honourable Single Judge for notice and ad-interim relief, but final disposal will not be made without placing the matter before Division Bench. However, If any urgent Division Bench's matter, wherein final disposal is required as per Judicial Order passed by the Honourable Single judge of the Vacation Court, the matter will be listed by comprising **from the one of the Senior Most Judge of the Vacation Judge(s) available during those days**, as mentioned in the Notification.
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- (vii) **There will be no sitting on Saturday, Sunday and closed Holidays.**
- (viii) The Registry will remain open from 08.00 A.M. to 01.00 P.M. Only the work of an urgent nature in vacation will be received by the Registry up to 11.00 A.M.. Only those urgent matters will be listed before the concerned Vacation Judge which are permitted to be listed by the concerned Honourable Vacation Judge. The office will remain closed on all Saturdays, Sundays and Holidays.

**By order of the Hon'ble Chief Justice**



Registrar (Judicial)

Date : 06.05.2026